

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of IndiaPetitioners/Applicant
v.
M/s. Radhay Sham Tandon Manufacturing Pvt. Ltd.Respondents

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 22.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent Mr. Sanjeev Bindal, RP, Mr. Raunak Satpathy, Advs.

ORDER

At request of the parties, list the matter for hearing on
23.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)